

# THE POWER OF CONVENIENCE

2021



# NEW e-FILING PORTAL

# THE GRIEVANCES CELL

A single window to raise all your grievances through the e-Filing portal. This window enables taxpayers to address any concern that arises during the filing process or after.



## THE GRIEVANCES CELL SUPPORT TEAM

- |          |   |          |                        |
|----------|---|----------|------------------------|
| <b>a</b> | Assessing Officer (ITO/ACIT) or Supervisory Hierarchy         | <b>d</b> | e-Filing Website Team  |
| <b>b</b> | Centralized Processing Center for TDS returns (CPC-TDS)       | <b>e</b> | NSDL                   |
| <b>c</b> | Centralized Processing Center for Processing Status (CPC-ITR) | <b>f</b> | Directorate of Systems |
|          |   | <b>g</b> | UTIITSL                |

YOU CAN RAISE GRIEVANCES THROUGH HOMEPAGE-> FOOTER-> GRIEVANCES  
OR POST LOGIN THROUGH GRIEVANCES -> SUBMIT GRIEVANCES

# e-PROCEEDING

**GET ONLINE AND  
GET ON WITH LIFE.**

e-Proceeding is an electronic platform for conducting proceedings in an end-to-end manner.

All the notices/intimations/letters from the department are made available under e-Proceedings, where the assessee would be able to view and submit the response, along with attachments, by uploading the same on the e-Filing portal. This will not only reduce compliance burden on the assessee substantially, but also enable safe storage and tracking of all e-submissions made by the assessee, and make the entire process paperless.

